

**PANYAM CEMENTS AND MINERAL INDUSTRIES LIMITED**  
 CIN: L26940AP1955PLC000546  
 REGD. OFFICE: 10/156, CEMENT NAGAR, KURNOOL - 518 206 (A.P)  
 Phone: 08514-222274, email: panyam1956@gmail.com, Website: www.panyamcements.in

**AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2023**

| Sl. No. | Particulars   | QUARTER ENDED        |                      | YEAR ENDED           |                      |
|---------|---|----------------------|----------------------|----------------------|----------------------|
|         |   | 31.03.2023 (Audited) | 31.03.2022 (Audited) | 31.03.2023 (Audited) | 31.03.2022 (Audited) |
| 1       | Total Income from Operations  | 269.99               | -                    | 3,885.76             | -                    |
| 2       | Net Profit for the period (before Tax, exceptional and / or Extraordinary items)  | (840.95)             | (758.15)             | (3,591.54)           | 20,808.62            |
| 3       | Net Profit for the period before tax (after exceptional and / or Extraordinary items)   | (3,784.96)           | (3,317.48)           | (6,535.55)           | 19,959.17            |
| 4       | Net Profit for the period after tax (after exceptional and / or Extraordinary items)  | (3,784.96)           | (3,317.48)           | (6,535.55)           | 20,274.74            |
| 5       | Total comprehensive income for the period (Comprising profit/ (loss) for the period after tax and other comprehensive income after tax) | (3,785.51)           | (3,316.52)           | (6,533.69)           | 20,276.02            |
| 6       | Paid-up Equity Share Capital (Face Value Rs.10/- per share)   | 802.14               | 40.11                | 802.14               | 40.11                |
| 7       | Reserves (excluding Revaluation Reserve) as shown in Balance Sheet of the previous year   | (3,785.51)           | (6,245.47)           | (12,779.16)          | (6,245.47)           |
| 8       | Earnings per equity share:  |                      |                      |                      |                      |
|         | Basic   | (237.88)             | (827.16)             | (410.76)             | 5,055.15             |
|         | Diluted   | (237.88)             | (41.36)              | (410.76)             | 252.76               |

Notes:  
 1) The above audited results were reviewed by Audit committee and approved by the Board of Directors at their Meetings held as on 27-05-2023  
 2) The company's business operations comprises single operating segments viz, Cement and Cementitious Materials  
 3) The financial results of the company have been prepared in accordance with Indian Accounting standards (IND AS) as prescribed under section 133 of the companies Act 2013 read with Companies (Indian Accounting standards) Rules 2015 (as amended).  
 4) The figures for the Quarter ended 31-03-2023 and 31-03-2022 are the balancing figures between audited results in respect of full financial year and published year to date upto the third quarter of the relevant financial year.  
 5) The figures for the corresponding previous Year/Quarter have been restated/reclassified, wherever necessary to conform with those of the Quarter under Report.  
 6) Exceptional items of Rs 29.44 crores include refurbishing cost of Rs 10.86 crores incurred to restart the Operations after a gap of 4 years. The Company's operations were ceased in December 2018.  
 7) The company started its Clinker production operations on 02nd March 2023. the figures for current year are not directly comparable with that of previous year figures.  
 8) The company had allotted 76,20,300 Equity shares of Rs 10/- each on preferential basis to its promoters on 03-Feb -2023. Consequently the Basic and Diluted Earnings Per Share were worked out on prorata basis in accordance with IND AS 33.  
 9) The above is an extract of the detailed format of audited financial results for the quarter and year ended March 31, 2023 filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the un-audited financial results are available on the company's website (www.panyamcements.com) and on the website of the BSE Limited (www.bseindia.com)

Place : Hyderabad  
 Date : May 27, 2023.

Sd/-  
**Jagathrakshakan Srinisha**  
 (Managing Director)

**FOR DAILY BUSINESS.**

**FINANCIAL EXPRESS**

**THE BUSINESS DAILY.**

**Indian Bank** Zonal office Gurgaon G 41, Connaught Place, New Delhi 110001

**Possession Notice (For Immovable Property) [Under Rule-8(1) of Security Interest (Enforcement) Rules, 2002]**

Whereas, the undersigned being the Authorised Officer of the INDIAN BANK, under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act 2002 and in exercise of powers conferred under section 13 (12) read with rule 3 of the Security Interest (Enforcement) Rules, 2002 issued demand notices on the date mentioned against account and amount stated hereinafter calling upon them to repay the amount within sixty days from the date of receipt of said notices. The Borrower/Guarantor/Mortgagor having failed to repay the amount, notice is hereby given to the Borrower/Guarantor/Mortgagor and the public in general that the undersigned has taken possession of the property described herein below in exercise of powers conferred on him under section 13(4) of the said Act read with rule 8 of the said rules on the dates mentioned against account and amount below.

The Borrower/Guarantor/Mortgagor in particular and the public in general is hereby cautioned not to deal with the property and any dealings with the property will be subject to the charge of the Indian Bank for the amount along with future interest, cost, expenses and charges.

The Borrower/Guarantor/Mortgagor attention is invited to provisions of section 13(8) of the Securitisation and Reconstruction of Financial Assets & Enforcement of Security Interest Act, 2002, in respect of the time available, to redeem the secured assets.

| Sr. No. | Name of the Account/ Borrower & address  | Description of the Immovable property  | Date of Demand Notice Date of Possession | Amt o/s (as mentioned in the Notice u/s 13(2))                 |
|---------|--|--|--|--|
| 1       | Branch:- Faridabad<br>Borrower, 1. M/s Aditya Enterprises Shop No 50, Tikona Park, NIT Faridabad, Haryana- 121001<br>2. Mrs. Himanshi Gogia D/o Puneet Kumar, R/o, 1-C-86, NIT, Faridabad, Haryana-121001<br>3. Mr. Puneet Kumar Gogia S/o Jeevan Dass Gogia, 1-C-86, NIT Faridabad, Haryana-121001<br>4. Mrs. Nidhi Gogia W/o Puneet Kumar, R/o, 1-C-86, NIT, Faridabad, Haryana-121001 | All that part and parcel of the Property House No. 1-C-86 (Front Portion) situated at NIT Faridabad in the name of Mr Puneet Kumar Gogia S/o Shri Jeevan Dass Gogia Area 122sq.yds Bounded as: North - House No : IC -85, South : Common Passage and House No : IC -87, West : Remaining Part of the H.NOP IC-86, East: Road | 14-11-2022<br>25-05-2023                 | Rs. 81,74,225.00 together with agreed interest from 14/11/2022 |

Date : 25-05-2023, Place : Faridabad  
 Authorised Officer, Indian Bank

**Indian Bank** Branch: 55A Navyug Market, Ghaziabad-201001  
 Email: N562@indianbank.co.in

**"APPENDIX- IV-A" [SEE PROVISIO TO RULE 8(6)]**  
**SALE NOTICE FOR SALE OF IMMOVABLE PROPERTIES**

**E-Auction Sale Notice for Sale of Immovable Assets under the Securitisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 read with proviso to Rule 8(6) of the Security Interest (Enforcement) Rules, 2002.**

Borrower & Mortgagor : Mrs. Laxmi W/o Mr. Rajan,  
 Address-1: House No. 642, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001  
 Address-2: House No. 51, Sector-04, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001  
 Address-3: House No. 406, Rahul Vihar, Daulatpura, Ghaziabad, Uttar Pradesh - 201009

Mrs. Laxmi W/o Mr. Rajan (Legal Heir of deceased Borrower & Mortgagor Late Mr. Rajan S/o Mr. Sati Ram) Address-1 : House No. 642, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001 Address-2 : House No. 51, Sector-04, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001

Term Loan A/C No. 50457171902

Notice is hereby given to the public in general and in particular to the Borrower (s) and Guarantor (s) that the below described immovable property mortgaged/charged to the Secured Creditor, the constructive/physical (whichever is applicable) possession of which has been taken by the Authorised Officer of Indian Bank, Navyug Market (eAB) Ghaziabad branch, Secured Creditor, will be sold on "As is where is", "As is what is" and "whatever there is" on 20.06.2023 for recovery of Rs.26,49,983/- (Rupees Twenty Six Lakhs Forty Nine Thousand Nine Hundred Eighty Three Only) (as on 02.06.2022) with interest thereon, due to the Indian Bank, Navyug Market (eAB) Ghaziabad branch, Secured Creditor from (Borrower) Mrs. Laxmi W/o Mr. Rajan and Late Mr. Sati Ram, Address - House No. 51, Sector-04, Vivekanand Nagar, Ghaziabad, Uttar Pradesh - 201001.

The specific details of the property intended to be brought to sale through e-auction mode are enumerated below:

| Detailed description of the Property (with Boundaries and area) | All the part & parcel of house No. 51, Ground and First Floor (With Roof Rights), situated at Vivekanand Nagar, Sector-04, Tehsil & District Ghaziabad, Uttar Pradesh - 201001, Total Area - 38.018 Sq Mtr and Covered Area (Including Ground Floor, First Floor & Balcony) - 79.21 Sq.mtr. Boundaries : East : 9.15 Meter Wide Road West: House No. 60 North : House No. 50 South : House No. 52 |
|---|---|
| Encumbrances on property, if any                                | ---   |
| Reserve Price   | Rs. 29.90 Lakh (Rupees Twenty Nine Lakh Ninety Thousand Only)   |
| EMD Amount  | Rs. 2.99 Lakh (Rupees Two Lakh Ninety Nine Thousand Only)   |
| Bid incremental amount  | Rs. 25,000/- (Rupees Twenty Five Thousand Only)   |
| Date and time of e-auction                                      | 20.06.2023 (from 11:00 AM to 05:00 PM)  |

Bidders are advised to visit the website (www.mstccommerce.com) of our e auction service provider MSTC Ltd to participate in online bid. For Technical Assistance Please call MSTC HELPDISK No. 033-22901004 and other help line numbers available in service providers help desk. For Registration status with MSTC Ltd, please contact [ibapiop@mstccommerce.com](mailto:ibapiop@mstccommerce.com) and for EMD status please contact [ibapifi@mstccommerce.com](mailto:ibapifi@mstccommerce.com). For property details and photograph of the property and auction terms and conditions please visit: <https://ibapi.in> and for clarifications related to this portal, please contact help line number '18001025026' and '011-41106131'.

Date: 25.05.2023, Place: Ghaziabad  
 AUTHORISED OFFICER, INDIAN BANK

**KDDL LIMITED**  
 (CIN : L33302HP1981PLC008123)  
 Regd. Office: Plot No. 3, Sector - III, Parwanoo, Distt. Solan (H.P.) - 173220  
 Tel.: +91 172 2548223 / 24 Fax : +91 172 2548302  
 Website: www.kddl.com Email id: investor.complaints@kddl.com

**STATEMENT OF AUDITED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31 MARCH, 2023**

(Rs. in Lakhs except earnings per share)

| S. No. | Particulars (Refer notes below)  | Standalone                             |  |   | Consolidated                           |  |   |
|--------|--|--|--|---|--|--|---|
|        |  | Quarter ended 31 March, 2023 (Audited) | Corresponding Quarter ended 31 March, 2022 (Audited) | Year to date figures for the current period ending 31 March, 2023 (Audited) | Quarter ended 31 March, 2023 (Audited) | Corresponding Quarter ended 31 March, 2022 (Audited) | Year to date figures for the current period ending 31 March, 2023 (Audited) |
| 1      | Total income from operations   | 8759                                   | 6421   | 36361   | 30645                                  | 22883  | 113876  |
| 2      | Net Profit/(Loss) for the period from ordinary activities (before tax, exceptional items and/or extraordinary items)                         | 1697                                   | 1004   | 8924  | 2983                                   | 1566   | 10761   |
| 3      | Net Profit/(Loss) for the period from ordinary activities before tax (after exceptional items and/or extraordinary items)                    | 1697                                   | 1004   | 8924  | 2983                                   | 1566   | 10761   |
| 4      | Net Profit/(Loss) for the period from ordinary activities after tax (after exceptional items and/or extraordinary items)                     | 1267                                   | 905  | 6923  | 2126                                   | 1120   | 7698  |
| 5      | Total Comprehensive Income / (Loss) for the period (comprising profit for the period (after tax) and other comprehensive income (after tax)) | 1289                                   | 901  | 6907  | 2103                                   | 1114   | 7650  |
| 6      | Paid-up equity share capital (Face value in Rs 10 per share)   | 1254                                   | 1274   | 1254  | 1254                                   | 1274   | 1254  |
| 7      | Earnings per share (of Rs 10/- each) (not annualized):   |  |  |   |  |  |   |
|        | (a) Basic (Rs)   | 9.97                                   | 7.11   | 54.49   | 12.71                                  | 7.62   | 42.18   |
|        | (b) Diluted (Rs)   | 9.97                                   | 7.11   | 54.49   | 12.71                                  | 7.62   | 42.18   |

Notes:  
 1. The above Audited financial results were reviewed by the Audit Committee and approved by the Board of Directors at its meeting held on 26 May 2023. The Audited financial results for the current quarter and year ended 31 March 2023 has been subjected to limited to by the Statutory Auditors of the Company. The unmodified review report of the Statutory Auditors is being filed with the BSE and National Stock Exchange.  
 2. The above is the extract of the detailed format of the Audited quarterly and annual financial result filed with the Stock Exchange under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Audited financial results are available on the websites of the Stock Exchanges i.e. www.bseindia.com and www.nseindia.com and the company's website www.kddl.com

For and on the behalf of Board of Directors  
**Yashvardhan Saboo**  
 (Chairman and Managing Director)  
 DIN-00012158

Place : Gurugram  
 Date : 26 May, 2023

**SHRISTI** Shristi Infrastructure Development Corporation Limited  
 Regd. Office : Plot No. X - 1, 2 & 3, Block-EP Sector V, Salt Lake City, Kolkata-700 091  
 CIN - L65922WB1990PLC049541  
 Phone No. : (033) 4020 2020 / 4015 4646  
 E-mail : investor.relations@shristicorp.com, Website : www.shristicorp.com

**EXTRACT OF AUDITED STANDALONE AND CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND YEAR ENDED 31ST MARCH, 2023**

(₹ in Lakhs)

| Sl. No. | Particulars  | STANDALONE           |                        |                      |                      | CONSOLIDATED         |                      |                      |                      |             |             |
|---------|--|----------------------|------------------------|----------------------|----------------------|----------------------|----------------------|----------------------|----------------------|-------------|-------------|
|         |  | 31.03.2023 (Audited) | 31.12.2022 (Unaudited) | 31.03.2022 (Audited) | 31.03.2023 (Audited) | 31.03.2022 (Audited) | 31.03.2023 (Audited) | 31.03.2022 (Audited) | 31.03.2023 (Audited) |             |             |
| 1       | Total Income from operations   | 977.95               | 1,747.77               | 364.18               | 5,205.63             | 3,665.76             | 4,268.46             | 5,478.29             | 10,734.00            | 22,575.45   | 27,745.95   |
| 2       | Net Profit / (Loss) for the period (before Tax and Exceptional Item)   | (1,822.44)           | (1,455.16)             | (2,653.87)           | (6,460.81)           | (5,233.49)           | (1,626.12)           | (1,702.02)           | (17,039.08)          | (6,869.57)  | (20,737.53) |
| 3       | Net Profit / (Loss) for the period before Tax (after Exceptional Item)   | (2,871.39)           | (1,455.16)             | (2,653.87)           | (7,509.76)           | (5,233.49)           | (2,675.07)           | (1,702.02)           | (17,039.08)          | (7,918.52)  | (20,737.53) |
| 4       | Net Profit / (Loss) for the period after Tax (after Exceptional Item)  | (3,058.10)           | (1,447.96)             | (2,691.44)           | (7,841.53)           | (5,494.81)           | (2,852.97)           | (1,702.78)           | (15,370.13)          | (8,304.82)  | (19,308.85) |
| 5       | Total Comprehensive Income for the period (Comprising Profit / (Loss) for the period (after tax) and Other Comprehensive Income (after tax)) | (3,062.41)           | (1,446.87)             | (2,682.45)           | (7,842.58)           | (5,490.47)           | (3,093.06)           | (2,209.85)           | (17,484.23)          | (9,784.98)  | (21,423.97) |
| 6       | Paid up Equity Share Capital (Face value Rs. 10/-)   | 2,220.00             | 2,220.00               | 2,220.00             | 2,220.00             | 2,220.00             | 2,220.00             | 2,220.00             | 2,220.00             | 2,220.00    | 2,220.00    |
| 7       | Reserves (excluding Revaluation Reserves as shown in the Audited Balance Sheet of the previous year)   | (5,060.48)           | (1,761.58)             | 3,018.58             | (5,060.48)           | 3,018.58             | (24,473.42)          | (18,736.27)          | (12,044.34)          | (24,473.42) | (12,044.34) |
| 8       | Net Worth  | (2,840.48)           | 458.42                 | 5,238.58             | (2,840.48)           | 5,238.58             | (22,253.42)          | (16,516.27)          | (9,824.34)           | (22,253.42) | (9,824.34)  |
| 9       | Paid up Debt Capital/ Outstanding Debt   | 49,499.83            | 54,560.84              | 54,627.30            | 49,499.83            | 54,582.92            | 49,499.83            | 112,610.85           | 106,898.83           | 49,499.83   | 115,374.94  |
| 10      | Debt Equity Ratio  | (17.43)              | 122.34                 | 10.42                | (17.43)              | 10.42                | (4.78)               | (6.91)               | (11.74)              | (4.78)      | (11.74)     |
| 11      | Earning per Share (of Rs 10/- each)  |                      |                        |                      |                      |                      |                      |                      |                      |             |             |
|         | (i) Basic (Rs.)  | (13.78)              | (6.52)                 | (12.12)              | (35.32)              | (24.75)              | (13.86)              | (9.96)               | (78.56)              | (44.02)     | (96.28)     |
|         | (ii) Diluted (Rs.)   | (13.78)              | (6.52)                 | (12.12)              | (35.32)              | (24.75)              | (13.86)              | (9.96)               | (78.56)              | (44.02)     | (96.28)     |
| 12      | Debt Redemption Reserve  | 2,416.68             | 2,315.98               | 2,013.90             | 2,416.68             | 2,013.90             | 2,416.68             | 2,315.98             | 2,013.90             | 2,416.68    | 2,013.90    |
| 13      | Debt Service Coverage Ratio  | (0.71)               | 0.11                   | (0.61)               | (0.13)               | 0.17                 | (0.45)               | 0.30                 | (0.05)               | (0.03)      | 0.14        |
| 14      | Interest Service Coverage Ratio  | (0.94)               | 0.13                   | (0.65)               | (0.16)               | 0.17                 | (0.59)               | 0.35                 | (0.03)               | (0.03)      | 0.12        |

Note: 1. The above financial results have been reviewed by the Audit Committee and approved by the Board of Directors at their meeting held on 26th May, 2023.  
 2. The above is an extract of the detailed format of Quarterly Financial Results filed with the Stock Exchanges under Regulation 33 of the SEBI (Listing Obligations and Disclosure Requirements) Regulations, 2015. The full format of the Quarterly Financial Results are available on the Stock Exchange website i.e. BSE website (www.bseindia.com), Calcutta Stock Exchange Limited (www.cse-india.com) and Company's website (www.shristicorp.com).

Place : Kolkata  
 Dated : 26th May, 2023

For and on behalf of the Board of Directors  
**Sunil Jha**  
 Managing Director

**FORM A PUBLIC ANNOUNCEMENT**  
 (Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

**FOR THE ATTENTION OF THE CREDITORS OF INTEC INDIA LIMITED**

**RELEVANT PARTICULARS**

|   |   |
|---|---|
| 1. Name of corporate debtor   | INTEC INDIA LIMITED   |
| 2. Date of incorporation of corporate debtor  | 27/01/2014  |
| 3. Authority under which corporate debtor is incorporated / registered  | Registrar of Companies-Delhi  |
| 4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor  | U29220DL2014PLC284073   |
| 5. Address of the registered office and principal office (if any) of corporate debtor   | House No. 19-B, Ground Floor, Arjun Nagar, Saketjung Enclave, New Delhi-110029                          |
| 6. Insolvency commencement date in respect of corporate debtor  | 26/05/2023  |
| 7. Estimated date of closure of insolvency resolution process   | 22/11/2023  |
| 8. Name and registration number of the insolvency professional acting as interim resolution professional                                  | Dr. LEKHRAJ BAJAJ<br>Regd No. IBI/IBA-002/IP-N00039/2017-18/10078                                       |
| 9. Address and e-mail of the interim resolution professional, as registered with the Board  | 107, Agarwal Prestige Mall, Adjoining to M2K Pitampura, Delhi-110034<br>lekhrabajaj@rediffmail.com      |
| 10. Address and e-mail to be used for correspondence with the interim resolution professional   | 107, Agarwal Prestige Mall, Adjoining to M2K Pitampura, Delhi-110034<br>intec.arp@gmail.com             |
| 11. Last date for submission of claims  | 08/06/2023  |
| 12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional  | N.A.  |
| 13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class) | N.A.  |
| 14. (a) Relevant Forms and (b) Details of authorized representatives are available at:  | Web link: <a href="http://ibi.gov.in/downloadform.html">http://ibi.gov.in/downloadform.html</a><br>N.A. |

Notice is hereby given that the National Company Law Tribunal, New Delhi Bench VI has ordered the commencement of a corporate Insolvency Resolution Process of the **INTEC INDIA LIMITED** on 26/05/2023

The creditors of INTEC INDIA LIMITED are hereby called upon to submit their claims with proof on or before 09/06/2023 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The Financial Creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Dr. LEKHRAJ BAJAJ  
 Interim Resolution Professional of INTEC INDIA LIMITED  
 Date: 28/05/2023  
 Place: New Delhi  
 Regn. No. : IBI/IBA-002/IP-N00039/2016-17/10078  
 AFA Valid till 21/11/2023

**Union Bank of India** REGIONAL OFFICE, NEW DELHI  
 1, FAIZ ROAD, JHANDEWALAN, NEW DELHI-110005,  
 E-mail: cb8821leg@unionbankofindia.bank

**SALE NOTICE For Sale of Immovable Properties**

**E-Auction Sale Notice for Sale of Immovable properties on 14.06.2023 between 11:00 am to 5:00 pm Under the Securitisation and Reconstruction of Financial Assets and enforcement of Security Interest Act, 2002 read with Rules 8/9 of the Security Interest (Enforcement) Rule, 2002 with amendments on time to time.**

Notice is hereby given to the public in general and in particular to the Borrower(s) and Guarantor (s) that the below described Immovable properties mortgaged/ charged to the Secured Creditor the possession of which has been taken by the Authorized Officer of Union Bank of India (secured creditor) will be sold on "As is what is" and "Whatever there is" on the date mentioned above, for recovery of dues as mentioned here under from the below mentioned Borrower (s) & Guarantor (s), The Reserve Price and the Earnest Money Deposit are also mentioned hereunder:

| S. No. | Name of the Branch         | Name & address of Borrower & Guarantor   | Description of the Immovable property put for auction   | Physical / Symbolic Possession | Dues to be recovered from Borrower / Guarantor (Rs.)                               | Reserve Price (In Lacs) |                        | Name & Contact No. of Authorized Officer |
|--------|----------------------------|--|---|--------------------------------|--|-------------------------|------------------------|--|
|        |                            |  |   |                                |  | EMD @10% Bid Increment  | EMD @10% Bid Increment |  |
| 1.     | Preet vihar (05322)        | 1. M/s P.S. Associate ( Prop : Sandeep Sharma) C-120 First Floor Defence Colony Bhopura Ghaziabad, Uttar Pradesh, & 2. M/s M.S. Associates, (Prop: Mrs Manju Sharma), C-120, Defence Colony, Bhopura Ghaziabad, U.P., Uttar Pradesh, 3. M/s DV Enterprises | Shop no. 23, Second Floor, Shipi Arcade, Plot No. 14, Sector-04, Commercial Market, Vaishali, Ghaziabad, UP   | Physical                       | 1- 10.64 Lacs<br>2- 11.20 lacs<br>3- 11.15 lacs + Interest + Expenses (as on date) | 25.63<br>2.57<br>0.25   | 25.63<br>2.57<br>0.25  | Anoop Kumar, Mob.: 8607271414            |
| 2.     | Vasundhara enclave (05632) | Bamdev Pant at Flat No. 5 First Floor, Plot no. B 39, Area, Krishna Apartment, Block -B, Shalimar Garden Extn.-II, Sahibabad,  | Flat No. 5 First Floor, Plot no. B 39, Area, Krishna Apartment, extent 450 Sq.ft., Block -B, Shalimar Garden Extn.-II, Sahibabad, Ghaziabad U.P.  | Symbolic                       | Rs. 2.45 lacs + Interest + Expenses (as on date)                                   | 17.1<br>1.71<br>0.25    | 17.1<br>1.71<br>0.25   | Sri Chandni Kumar - Mob.: 8076933102     |
| 3.     | Tilak Nagar (05252)        | Sanjeev Bhushan MIG Flat no. 006 located on the lower ground floor of Regent Block in Nine stories building freehold building in society known as Supertech Estate Sector-9, Vaisahli Ghaziabad U.P.   | MIG Flat no. 006 located on the lower ground floor of Regent Block in Nine stories building freehold building in society known as Supertech Estate Sector-9, Vaisahli Ghaziabad U.P. super area is 977 SFT.   | Symbolic                       | Rs. 13.65 lacs + Interest + Expenses (as on date)                                  | 42.30<br>4.23<br>0.25   | 42.30<br>4.23<br>0.25  | Sri Vikas Rathee Mob.: 9350370020        |
| 4.     | Kashmere Gate (37930)      | 1.Mr. Jetender Singh Lamba, S/o Shri M.S.Lamba B-3/3, Ground Floor ( Back Side), Model Town, New Delhi - 110009  | ALL THAT PROPERTY CONSISTING OF SHOP/PORTION OF GROUND FLOOR BERARING PVT.NO - G-5 AREA MEASURING 140SQ.FT (APPROX) EXCLUDING ROOF RIGHTS OF PROPERTY BEARING NO B-3/9 SITUATED AT MODEL TOWN DELHI IN THE NAME OF MR. JETENDER SINGH LAMBA WHICH IS BOUNDED BY: On the North by: Shop G-6, On the South by: Shop G-4, On the East by: B-3/10, On the West by: Passes B-3/8 | Physical                       | Rs. 9.48 lacs + Interest + Expenses (as on date)                                   | 17.43<br>1.74<br>0.25   | 17.43<br>1.74<br>0.25  | Manish Ranjan Mob.: 9873776129           |
| 5.     | Kirti Nagar (53220)        | Vibrant India, E-320, Sector-5, Bawana Industrial Area, Delhi - 110039   | B-34-5889, Street No. 8, Laxmi Nagar, Jassian Road, Village Jassian, Ludhiana, Punjab - 141001  | Physical                       | Rs. 17.65 Lacs + Interest + Expenses (as on date)                                  | 25<br>2.5<br>0.25       | 25<br>2.5<br>0.25      | Mr. Rupesh Kumar - Mob.: 8090123464      |
| 6.     | SB Sarafa Market (30770)   | Ahmadi Khatoon, A-6/4A, Ground Floor, DLF, Ankur Vihar, Loni Ghaziabad   | Residential Property: Flat no. GF-2, Ground Floor, Plot no. A-6-4A, DLF colony, Ankur Vihar, Loni Tehsil, District Ghaziabad, UP, Area -83.61 Sq.m. or 900 sq.ft  | Symbolic                       | Rs. 17.86 lacs + interest + expenses (as on date)                                  | 36<br>3.6<br>0.25       | 36<br>3.6<br>0.25      | Mr. Luvkush Kumar - Mob.: 8210033705     |
| 7.     | Mayapuri SME (12562)       | Veena Tiwari, Flat no. -14, C Block -D-1-C, Janakpuri, New Delhi - 110058  | Flat  |                                |  |                         |                        |  |